

**O. I. H.**

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 215  
TO BE ANSWERED ON FEBRUARY 05, 2024**

**HANDING OVER OPERATION OF DELHI METRO TO PRIVATE HANDS**

**NO. 215.                      SHRI RAM NATH THAKUR:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Delhi Metro Rail Corporation (DMRC) is considering to hand over the operation of metro to private hands;
- (b) whether the operation of any line has been handed over to private hands before this; and
- (c) if so, the present status thereof?

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

(a): No.

(b): No. However, Delhi Metro Rail Corporation (DMRC) has informed that they have entered into a Concession Agreement for 30 years with M/s Delhi Airport Metro Express Pvt. Ltd. (DAMEPL) for Financing, Design, Procurement, Installation, Commissioning of all systems, and Operations & Maintenance (O&M) of Airport Metro Express Line (AEL) under Public Private Partnership (PPP) model. DAMEPL unilaterally stopped O&M of AEL on 30.06.2013 and handed over to DMRC w.e.f. 01.07.2013.

(c): DMRC has informed that they took over the O&M of AEL w.e.f. 1<sup>st</sup> July 2013. Since then, DMRC is managing the O&M of Airport Express Line.

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